

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**

**M/S BHARTIYA MICRO CREDIT OPERATING IN MICROFINANCING AT LUCKNOW**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

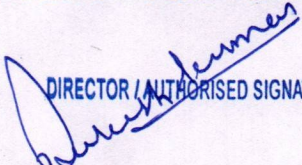
Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S BHARTIYA MICRO CREDIT U65992UP2008NPL034486
2.	Address of the registered office	645 / A / 57 Plot No-15, Janak Vihar, Sector-1, Janakipuram, Lucknow - 226021, (U.P)
3.	URL of website	No Website
4.	Details of place where majority of fixed assets are located	No fixed Assets
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Company has a business of Micro financing operation (As of now company is not a going concern)
7.	Number of employees/ workmen	No business as of now
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending email at: <a href="mailto:cirp_bhartiya microcredit@efficaxindia.com">cirp_bhartiya microcredit@efficaxindia.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending email at: <a href="mailto:cirp_bhartiya microcredit@efficaxindia.com">cirp_bhartiya microcredit@efficaxindia.com</a>
10.	Last date for receipt of expression of interest	26-12-2024
11.	Date of issue of provisional list of prospective resolution applicants	05-01-2025
12.	Last date for submission of objections to provisional list	10-01-2025
13.	Date of issue of final list of prospective resolution applicants	20-01-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-01-2025
15.	Last date for submission of resolution plans	24-02-2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp_bhartiya microcredit@efficaxindia.com">cirp_bhartiya microcredit@efficaxindia.com</a>

Note :- Form G was originally published on 12th November 2024. It is now being republished with an extended date, as approved by the Committee of Creditors.

EFFICAX RESOLUTION PROFESSIONALS PVT. LTD.

DIRECTOR / AUTHORIZED SIGNATORY

EFFICAX RESOLUTION PROFESSIONALS PVT. LTD.

  
DIRECTOR / AUTHORISED SIGNATORY

Rakesh Kumar Jindal,  
Authorized Signatory for

**Efficax Resolution Professionals Private Limited (Corporate IPE)**

**Resolution Professional**

**For M/S Bhartiya Micro Credit**

**IBBI/IPE-0153/IPA-3/2023-24/50063**

**IBBI Registered Address: 3656/6, Gali No. 6,**

**Narang Colony, Tri Nagar, Near Rose Garden, North West,**

**National Capital Territory of Delhi, 110035**

**Email Id: cirp\_bhartiyamicrocredit@efficaxindia.com**

**AFA Valid Upto- 31.12.2025**

**Phone Number- 9560464525**

**Date : 19/12/24**

**Place : New Delhi**